

the Canadian assistance that may be available would be known after the negotiations are concluded.

Difference Between Dearness Allowance to Public Sector Employees and Central Govt. Employees

1029. SHRI TAHMPAN THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a difference between the Dearness Allowance paid to Public Sector Employees and the Central Government Employees ; and

(b) if so, the action Government propose to take to remove the disparity which is causing unrest among the public sector employees?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Yes, Sir.

(b) Govt. policy is that all public sector employees should be governed by the Industrial DA pattern. Govt.'s directions to public sector employees to switch over to the Industrial DA pattern has been challenged in the Supreme Court. As per the direction of the Supreme Court, a High Power Pay Committee has been constituted to go into the various aspects relating to pay scales and other incidental matters such as additional DA, interim relief and other allowances relating to employees working in the public sector governed by Central Govt. pattern pay scale and D.A.

Proposal for Gas Based Thermal Plant From Punjab State Electricity Board

1030. SHRI Y. S. MAHAJAN : Will the Minister of ENERGY be pleased to state:

(a) whether a proposal for allotment of a gas based thermal plant of 400 MW capac-

ity has been received from the Punjab State Electricity Board to augment installed capacity;

(b) if so, the reaction of Government to the above proposal; and

(c) the financial implications of the proposal and how these are proposed to be met?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI) : (a) to (c). No proposal in regard to setting up of a 400 MW gas-based power station has been received from the Punjab State Electricity Board.

12.00 hrs

RE: NEWS APPEARING IN THE TIMES OF INDIA ABOUT TERRORISTS PLOT TO KILL PRIME MINISTER AND HOME MINISTER ETC.

(Interruptions)

[English]

MR. SPEAKER: Can somebody explain this?

(Interruptions)

~~SPEAKER~~ MR. BHATIA.

(Interruptions)

MR. SPEAKER : I have Asked Mr. Bhatia to Speak.

(Interruptions)

MR. SPEAKER: Don't worry. Let me listen first. Why don't you let me listen? Let me listen. Yes, Mr Bhatia.

(Interruptions)